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GOVERNMENT OF ARUNACHAL PRADESH DEPARTMENT OF TAX, EXCISE & NARCOTICS ITANAGAR

Notification No. 83/2020-State Tax

The 1st December, 2020

No. GST/23/2017/Vol-II.— In exercise of the powers conferred by the first proviso to rule 46 of the Arunachal Pradesh Goods and ServicesTax Rules,2017,the Central Board of Indirect Taxes and Customs, on the recommendations of the Council, hereby makes the following amendment in the notification of the Government, Department of Tax, Excise & Narcotics No.12/2017 - State Tax, dated the 28th June, 2017, published in the Gazette of Arunachal Pradesh, Extraordinary, No. 200, Vol. XXIV, Naharlagun, Friday, June 30, 2017, vide file No. GST/23/2017, dated the 28th June, 2017, namely :-

In the said notification, after the first proviso, the following proviso shall be inserted, namely,-

Provided further that for class of supply as specified in column (2) and whose HSN Code as specified in column (3) of the Table below, a registered person shall mention eight number of digits of HSN Codes in a tax invoice issued by him under the said rules-

SI. No.	Chemical name	HSN Code
1	2	3
1.	Mixture of (5-ethyl-2-methyl-2-oxido-1,3,2-dioxaphosphinan-5-yl)methyl methyl methylphosphonate(CASRN41203-81-0) and Bis[(5-Ethyl-2- methyl-2-oxido-1,3,2-dioxaphosphinan-5-yl)methyl] methylphosphonate (CAS RN42595-45-9)	38249100
2.	Dimethyl propylphosphonate	29313200
3.	(5-Ethyl-2-methyl-2-oxido-1,3,2-dioxaphosphinan-5-yl)methyl methyl methyl methyl phosphonate	29313600
4.	Bis[(5-Ethyl-2-methyl-2-oxido-1,3,2-dioxaphosphinan-5-yl)methyl] methyl phosphonate	29313700
5.	2,4,6-Tripropyl-1,3,5,2,4,6-trioxatriphosphinane 2,4,6-trioxide	29313500
6.	Dimethyl methylphosphonate	29313100
7.	Diethyl ethylphosphonate	29313300
8.	Methylphosphonic acid with(aminoiminomethyl) urea (1:1)	29313800
9.	Sodium3-(trihydroxysilyl)propylmethylphosphonate	29313400
10.	2,2-Diphenyl-2-hydroxyacetic acid	29181700
11.	2-(N,N-Diisopropylamino)ethyl chloride hydrochloride	29211400
12.	2-(N,N-Dimethylamino)ethylchloride hydrochloride	29211200
13.	2-(N,N-Diethylamino)ethylchloride hydrochloride	29211300
14.	2-(N,N-Diisopropylamino)ethanol	29221800
15.	2-(N,N-Diethylamino)ethanethiol	29306000
16.	Bis(2-hydroxyethyl)sulfide	29307000
17.	2-(N,N-Dimethylamino) ethanethiol	29309092

2

SI. No.	Chemical name	HSN Code
1	2	3
18.	Product from the reaction of Methylphosphonic acid and I,3,5- Triazine-2,4, 6-triamine	As applicable
19.	3-Quinuclidinol	29333930
20.	R-(-)-3-Quinuclidinol	29333930
21.	3,9-Dimethyl-2,4,8,10-tetraoxa-3,9-diphosphaspiro [5.5] undecane 3,9-dioxide	29313900
22.	Propylphosphonic dichloride	29313900
23.	Methylphosphonic dichloride	29313900
24.	Diphenyl methylphosphonate	29313900
25.	O-(3-chloropropyl)O-[4-nitro-3-(trifluoromethyl)phenyl] methyphosphonothionate	29313900
26.	Methylphosphonic acid	29313900
27.	Product from the reaction of methylphosphonic acid and 1,2-ethanediamine	As applicable
28.	Phosphonicacid, methyl-, polyglycol ester (ExolitOP560TP)	38249900
29.	Phosphonicacid, methyl-, polyglycolester (ExolitOP560)	38249900
30.	Bis (polyoxyethylene) methylphosphonate	39072090
31.	Poly (1,3-phenylene methyl phosphonate)	39119090
32.	Dimethylmethylphosphonate,polymer with oxirane and phosphorus oxide	38249900
33.	Carbonyl dichloride	28121100
34.	Cyanogen chloride	28531000
35.	Hydrogencyanide	28111200
36.	Trichloronitromethane	29049100
37.	Phosphorus oxychloride	28121200
38.	Phosphorus trichloride	28121300
39.	Phosphoruspentachloride	28121400
40.	Trimethyl phosphite	29202300
41.	Triethyl phosphite	29202400
42.	Dimethyl phosphite	29202100
43.	Diethyl phosphite	29202200
44.	Sulfur monochloride	28121500
45.	Sulfur dichloride	28121600
46.	Thionyl chloride	28121700
47.	Ethyldiethanolamine	29221720
48.	Methyldiethanolamine	29221710
49.	Triethanolamine	29221500

Kanki Darang Commissioner State Tax, Government of Arunachal Pradesh, Itanagar.

Note: The principal notification number No.12/2017 – State Tax, dated the 28th June, 2017, published in the Gazette of Arunachal Pradesh, Extraordinary, No. 200, Vol. XXIV, Naharlagun, Friday, June 30, 2017, vide file No. GST/23/2017, dated the 28th June, 2017 and last amended vide Notification No.60/2020-StateTax, dated the15th October, 2020, published in the Gazette of Arunachal Pradesh, Extraordinary, No. 310, Vol. XXVII, Naharlagun, Thursday, December 31, 2020, vide file No. GST/23/2017/Vol-II, dated the 15th October, 2020.

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